

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	MA(C/ACT)/01/KOB/2024 in TCP/21/KOB/2019
SECTION	NCLT RULE 11 & 43
NAME OF PARTIES	BHAGYODAYAM COMPANY REPRESENTED BY ITS ADMINISTRATOR JINAN K R V/S ANTONY VJ.
PETITIONERS ADVOCATE/ PROFESSIONAL	PHILIP MATHEW, MA SHAJI
RESPONDENTS ADVOCATE/ PROFESSIONAL	

Office  
Notes

**06 FEB 2023**

## **O R D E R**

### **MA(C/ACT)/01/KOB/2024 in TCP/21/KOB/2019**

This is an MA bearing No. 01/KOB/2024 filed by M/s Bhagyodayam Company represented by Administrator, Mr. K R Jinan seeking directions against the Respondent.

Learned Counsel, Mr. M A Shaji appears on behalf of the Applicant/Administrator.

Registry is directed to issue notice to Respondent returnable on 04.03.2024. In addition to above, the Applicant is also directed to issue notice to Respondent by all available means i.e., e-mail, Registered Post and file affidavit of service enclosing therewith a proof of service of notice served on Respondent at least three days before the next date of hearing.

List this matter for further consideration on **04.03.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**